

**DIRECTORATE GENERAL OF FOREIGN TRADE
SCOMET DIVISION**

Minutes of IMWG Meeting No. 03/2021-22 on SCOMET held on 28.06.2021 at New Delhi

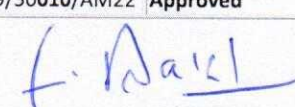
Meeting No. 03(2021-22) of Inter-ministerial Working Group (IMWG) was held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 28.06.2020 to consider the applications for export of dual use 'SCOMET' items.

2. Altogether 186 applications (including 117 Deferred cases) were considered by the IMWG, out of which total 81 cases were "Approved" (38 post-facto approval, 28 clear approvals and 15 cases subject to clear and un-conditional NOC of one member). 02 cases were "Dropped" from the Agenda on the request of the firm and 02 cases were denied for end use and end user concern in terms of factor/criteria under Para 2.74(I)(a) of HBP. Remaining 101 cases were "Deferred" due to want of comments/NOC from concerned IMWG member agencies or in await of information/clarification from the applicant firms.

3. After approval of cases by the IMWG and fulfilling other conditions, the export authorisations are issued within three working days. The original copy of Export Authorization is sent through Speed Post, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including Customs from weblink : <https://tinyurl.com/4x3krax6>. The applicant exporter may check the updated position of their cases from the DGFT website from the above link and avoid sending mail for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on the online SCOMET Applications are indicated in the tabulated statement given below:

Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
1	M/s ALFA LAVAL INDIA PRIVATE LIMITED , PUNE	01/21/089/50488/AM21	Deferred
2	M/s GLOBE CARBON INDUSTRIES , PALGHAR,MAHARASHTRA	01/21/089/50510/AM21	Deferred
3	M/s CNC TECHNICS PVT LTD , HYDERABAD,TELANGANA	01/21/089/50539/AM21	Deferred
4	M/s CNC TECHNICS PVT LTD , HYDERABAD,TELANGANA	01/21/089/50540/AM21	Deferred
5	M/s DYNA BIOTECH , PUNE	01/21/089/50542/AM21	Deferred
6	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BENGALURU	01/21/089/50545/AM21	Approved subject to NOC/ clearance from one agency.
7	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BENGALURU	01/21/089/50547/AM21	Deferred
8	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50551/AM21	Approved
9	M/s MADRAS FLUORINE PRIVATE LIMITED , CHENNAI	01/21/089/50555/AM21	Approved
10	M/s ESMECH EQUIPMENT PRIVATE LIMITED , MAHARASHTRA	01/21/089/50556/AM21	Approved
11	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50557/AM21	Approved
12	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED , CHENNAI	01/21/089/50559/AM21	Deferred
13	M/s MADRAS FLUORINE PRIVATE LIMITED , CHENNAI	01/21/089/50564/AM21	Approved
14	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50567/AM21	Approved
15	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BENGALURU	01/21/089/50005/AM22	Approved subject to NOC/ clearance from one agency.
16	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BENGALURU	01/21/089/50010/AM22	Approved


संजय कुमार तिवारी / Sanjay Kr. Tiwari
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विदेश व्यापार महानिदेशालय

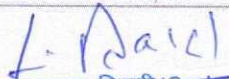
Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
17	M/s GOEL SCIENTIFIC GLASS WORKS LIMITED , VADODARA	01/21/089/50015/AM22	Approved
18	M/s IDEX INDIA PVT. LTD. , VADODARA	01/21/089/50016/AM22	Deferred
19	M/s VEHERE INTERACTIVE PRIVATE LIMITED , KOLKATA	01/21/089/50024/AM22	Approved
20	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50027/AM22	Approved
21	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50028/AM22	Approved
22	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50029/AM22	Approved
23	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50030/AM22	Approved
24	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50031/AM22	Approved
25	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50032/AM22	Approved
26	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50033/AM22	Approved
27	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50034/AM22	Approved
28	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50035/AM22	Approved
29	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50036/AM22	Approved
30	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50038/AM22	Approved
31	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50039/AM22	Approved
32	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50040/AM22	Approved
33	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50041/AM22	Approved
34	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50042/AM22	Approved
35	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50043/AM22	Approved
36	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50044/AM22	Approved
37	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50045/AM22	Approved
38	M/s CALIMARA MATTERS PRIVATE LIMITED , GUJARAT	01/21/089/50047/AM22	Approved subject to NOC/ clearance from one agency.
39	M/s CALIMARA MATTERS PRIVATE LIMITED , GUJARAT	01/21/089/50048/AM22	Approved
40	M/s UPL LIMITED , MUMBAI	01/21/089/50051/AM22	Approved
41	M/s MADRAS FLUORINE PRIVATE LIMITED , CHENNAI	01/21/089/50052/AM22	Approved subject to NOC/ clearance from one agency.
42	M/s KUTCH CHEMICAL INDUSTRIES LIMITED , VADODARA	01/21/089/50054/AM22	Approved
43	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/50055/AM22	Approved
44	M/s ORDNANCE FACTORY BOARD , ITARSI	01/21/089/50056/AM22	Deferred
45	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BENGALURU	01/21/089/50057/AM22	Approved
46	M/s SEVERN GLOCON INDIA PRIVATE LIMITED , CHENNAI- TAMIL NADU,TAMIL NADU	01/21/089/50058/AM22	Approved
47	M/s ORDNANCE FACTORY BOARD , ITARSI	01/21/089/50059/AM22	Deferred
48	M/s ALKYL AMINES CHEMICALS LIMITED , NAVI MUMBAI	01/21/089/50060/AM22	Deferred
49	M/s RELIANCE JIO INFOCOMM LIMITED , AHMEDABAD	01/21/089/50061/AM22	Approved
50	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50062/AM22	Deferred
51	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED , BANDRA E MUMBAI	01/21/089/50063/AM22	Deferred
52	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED , BANDRA E MUMBAI	01/21/089/50064/AM22	Deferred
53	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED , BANDRA E MUMBAI	01/21/089/50065/AM22	Deferred
54	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED , BANDRA E MUMBAI	01/21/089/50066/AM22	Deferred
55	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50067/AM22	Approved
56	M/s BLAST CARBOBLOCKS PRIVATE LIMITED , THANE	01/21/089/50068/AM22	Approved
57	M/s BLAST CARBOBLOCKS PRIVATE LIMITED , THANE	01/21/089/50069/AM22	Approved
58	M/s BLAST CARBOBLOCKS PRIVATE LIMITED , THANE	01/21/089/50070/AM22	Approved


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 वाणिज्य एवं उद्योग मंत्रालय
 Commerce & Industry

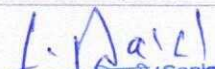
Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
59	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED , PUNE	01/21/089/50071/AM22	Deferred
60	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED , BANGALORE	01/21/089/50072/AM22	Deferred
61	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50073/AM22	Approved
62	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR	01/21/089/50074/AM22	Approved subject to NOC/ clearance from one agency.
63	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50075/AM22	Approved
64	M/s CNC TECHNIQS PVT LTD , HYDERABAD,TELANGANA	01/21/089/50076/AM22	Approved subject to NOC/ clearance from one agency
65	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR	01/21/089/50077/AM22	Approved
66	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR	01/21/089/50078/AM22	Approved
67	M/s CALIMARA MATTERS PRIVATE LIMITED , GUJARAT	01/21/089/50080/AM22	Approved
68	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50081/AM22	Deferred
69	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50082/AM22	Approved subject to NOC/ clearance from one agency
70	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50083/AM22	Approved
71	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50084/AM22	Approved subject to NOC/ clearance from one agency
72	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BENGALURU	01/21/089/50085/AM22	Approved subject to NOC/ clearance from one agency
73	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50086/AM22	Approved
74	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50087/AM22	Approved
75	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BENGALURU	01/21/089/50088/AM22	Approved
76	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/50089/AM22	Deferred
77	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED , BANDRA E MUMBAI	01/21/089/50090/AM22	Deferred
78	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50091/AM22	Deferred
79	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50092/AM22	Deferred
80	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50093/AM22	Deferred
81	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU	01/21/089/50094/AM22	Approved subject to NOC/ clearance from one agency
82	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50095/AM22	Deferred
83	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , NEW DELHI,DELHI	01/21/089/50096/AM22	Deferred
84	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50097/AM22	Deferred
85	M/s PRAGMETIS PHARMASERVE LLP , AHMEDABAD,	01/21/089/50098/AM22	Deferred
86	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50099/AM22	Approved
87	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50100/AM22	Approved
88	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED , BANGALORE	01/21/089/50101/AM22	Deferred
89	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50102/AM22	Approved
90	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50103/AM22	Approved
91	M/s ORION CHEM PRIVATE LIMITED , NAVI MUMBAI	01/21/089/50104/AM22	Deferred
92	M/s CALIMARA MATTERS PRIVATE LIMITED , GUJARAT	01/21/089/50105/AM22	Approved


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 बाणिज्य एवं उद्योग मंत्रालय
 Ministry of Industry

Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
93	M/s AMINES AND PLASTICIZERS LIMITED , MUMBAI	01/21/089/50107/AM22	Approved
94	M/s BIOBRIDGE HEALTHCARE SOLUTIONS PRIVATE LIMITED , PUNE	01/21/089/50108/AM22	Denied due to end use and end user concern
95	M/s AMINES AND PLASTICIZERS LIMITED , MUMBAI	01/21/089/50110/AM22	Approved
96	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50111/AM22	Approved
97	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50112/AM22	Approved
98	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50113/AM22	Approved subject to NOC/ clearance from one agency
99	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50114/AM22	Deferred
100	M/s TONBO IMAGING INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50115/AM22	Deferred
101	M/s TONBO IMAGING PRIVATE LIMITED , BANGALORE	01/21/089/50116/AM22	Deferred
102	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50117/AM22	Deferred
103	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50118/AM22	Deferred
104	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50119/AM22	Deferred
105	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50120/AM22	Deferred
106	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50121/AM22	Deferred
107	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50122/AM22	Deferred
108	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50123/AM22	Deferred
109	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50124/AM22	Deferred
110	M/s SABIC RESEARCH AND TECHNOLOGY PVT LTD , BENGALURU	01/21/089/50125/AM22	Deferred
111	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/50126/AM22	Approved
112	M/s HLE GLASCOAT LIMITED , NAVSARI, GUJARAT	01/21/089/50127/AM22	Deferred
113	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI	01/21/089/50128/AM22	Approved
114	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED , BANGALORE	01/21/089/50129/AM22	Deferred
115	M/s BIOBRIDGE HEALTHCARE SOLUTIONS PRIVATE LIMITED , PUNE	01/21/089/50130/AM22	Denied due to end use and end user concern
116	M/s TONBO IMAGING INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50131/AM22	Approved
117	M/s NUBERG ENGINEERING LIMITED , DELHI, DELHI	01/21/089/50132/AM22	Deferred
118	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED , Bengaluru	01/21/089/50133/AM22	Deferred
119	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED , Bengaluru	01/21/089/50134/AM22	Deferred
120	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LI , PUNE	01/21/089/50135/AM22	Deferred
121	M/s GE OIL & GAS INDIA PRIVATE LIMITED , COIMBATORE	01/21/089/50136/AM22	Approved subject to NOC/ clearance from one agency
122	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LTD , PUNE	01/21/089/50137/AM22	Approved
123	M/s SANDHYA ORGANIC CHEMICALS PVT LTD , MUMBAI	01/21/089/50139/AM22	Deferred
124	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE	01/21/089/50141/AM22	Approved


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Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
	LIMITED , New Delhi		
125	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED , MUMBAI	01/21/089/50142/AM22	Approved
126	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50143/AM22	Approved
127	M/s GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50144/AM22	Deferred
128	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED , Bengaluru	01/21/089/50146/AM22	Deferred
129	M/s BOEING INDIA PRIVATE LIMITED , New Delhi	01/21/089/50147/AM22	Approved subject to NOC/ clearance from one agency
130	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED , BANGALORE	01/21/089/50148/AM22	Approved subject to NOC/ clearance from one agency
131	M/s BPE BIOTREE INDIA PRIVATE LIMITED , Bengaluru	01/21/089/50149/AM22	Dropped on the request of the firm
132	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI	01/21/089/50150/AM22	Approved
133	M/s PREMIER EXPLOSIVES LIMITED , SECUNDERABAD	01/21/089/50151/AM22	Deferred
134	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50152/AM22	Deferred
135	M/s BOEING INDIA PRIVATE LIMITED , New Delhi	01/21/089/50153/AM22	Deferred
136	M/s BPE BIOTREE INDIA PRIVATE LIMITED , Bengaluru	01/21/089/50154/AM22	Dropped on the request of the firm
137	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50155/AM22	Approved
138	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50156/AM22	Approved
139	M/s BOEING INDIA PRIVATE LIMITED , New Delhi	01/21/089/50157/AM22	Deferred
140	M/s BOEING INDIA PRIVATE LIMITED , New Delhi	01/21/089/50158/AM22	Deferred
141	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50159/AM22	Deferred
142	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50160/AM22	Deferred
143	M/s CALIMARA MATTERS PRIVATE LIMITED , GUJARAT	01/21/089/50161/AM22	Deferred
144	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50162/AM22	Deferred
145	M/s BPE BIOTREE INDIA PRIVATE LIMITED , Bengaluru	01/21/089/50163/AM22	Deferred
146	M/s TI ANODE FABRICATORS (P) LTD , CHENNAI	01/21/089/50164/AM22	Deferred
147	M/s SEVERN GLOCON INDIA PRIVATE LIMITED , CHENNAI	01/21/089/50165/AM22	Deferred
148	M/s ORION CHEM PRIVATE LIMITED , NAVI MUMBAI	01/21/089/50166/AM22	Deferred
149	M/s CNC TECHNICS PVT LTD , HYDERABAD	01/21/089/50167/AM22	Approved subject to NOC/ clearance from one agency
150	M/s BION INTERNATIONAL , AHMEDABAD	01/21/089/50168/AM22	Deferred
151	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED , Oragadam	01/21/089/50169/AM22	Deferred
152	M/s TATA CONSULTANCY SERVICES LIMITED , MUMBAI	01/21/089/50170/AM22	Deferred
153	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED , BENGALURU	01/21/089/50171/AM22	Deferred
154	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50172/AM22	Deferred
155	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED , BANGALORE	01/21/089/50173/AM22	Deferred
156	M/s CALIMARA MATTERS PRIVATE LIMITED , GUJARAT	01/21/089/50174/AM22	Deferred
157	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR	01/21/089/50175/AM22	Deferred
158	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED , Bengaluru	01/21/089/50176/AM22	Deferred
159	M/s TATA CONSULTANCY SERVICES LIMITED , MUMBAI	01/21/089/50177/AM22	Deferred
160	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/50178/AM22	Deferred
161	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI	01/21/089/50179/AM22	Deferred


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Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
162	M/s SULZER INDIA PRIVATE LIMITED , PUNE	01/21/089/50180/AM22	Deferred
163	M/s INDIAN IMMUNOLOGICALS LTD., , HYDERABAD	01/21/089/50181/AM22	Deferred
164	M/s BALAJI AMINES LIMITED , SOLAPUR,MAHARASHTRA	01/21/089/50182/AM22	Deferred
165	M/s QUALCOMM INDIA PRIVATE LIMITED , BENGALURU	01/21/089/50183/AM22	Deferred
166	M/s HLE GLASCOAT LIMITED , ANAND	01/21/089/50184/AM22	Deferred
167	M/s HAWA VALVES (INDIA) PRIVATE LIMITED , NAVI MUMBAI	01/21/089/50185/AM22	Deferred
168	M/s FLOWJET VALVES PRIVATE LIMITED , AHMEDABAD	01/21/089/50186/AM22	Deferred
169	M/s SEVERN GLOCON INDIA PRIVATE LIMITED , CHENNAI	01/21/089/50187/AM22	Deferred
170	M/s SEVERN GLOCON INDIA PRIVATE LIMITED , CHENNAI	01/21/089/50188/AM22	Deferred
171	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED , CHENNAI	01/21/089/50189/AM22	Deferred
172	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50190/AM22	Deferred
173	M/s GMM PFAUDLER LIMITED , KARAMSAD	01/21/089/50191/AM22	Deferred
174	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50192/AM22	Deferred
175	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED , BANGALORE	01/21/089/50193/AM22	Deferred
176	M/s SULZER INDIA PRIVATE LIMITED , PUNE	01/21/089/50194/AM22	Deferred
177	M/s HAWA VALVES (INDIA) PRIVATE LIMITED , NAVI MUMBAI	01/21/089/50195/AM22	Deferred
178	M/s GMM PFAUDLER LIMITED , KARAMSAD	01/21/089/50196/AM22	Deferred
179	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50197/AM22	Deferred
180	M/s HLE GLASCOAT LIMITED , ANAND	01/21/089/50198/AM22	Deferred
181	M/s TATA CONSULTANCY SERVICES LIMITED , MUMBAI	01/21/089/50199/AM22	Deferred
182	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED , Bengaluru	01/21/089/50200/AM22	Deferred
183	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED , Bengaluru	01/21/089/50201/AM22	Deferred
184	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED , BENGALURU	01/21/089/50202/AM22	Deferred
185	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50203/AM22	Deferred
186	M/s SACHIN INDUSTRIES LIMITED , AHMEDABAD	01/21/089/50204/AM22	Deferred

Clarificatory Note on various terminology used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as **Approved** implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically **Approved** on the IMWG portal.

(iii) **Approved post-facto :** Cases which are shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Approved subject to NOC/ clearance from one agency :** Cases which are shown as **Approved subject to NOC/** clearance from one agency implies that the NOC is pending from any one IMWG member and export authorisation shall be issued only after receipt of clear and un-conditional NOC of that Deptt. / Org.

In case there is variance in the views of IMWG members, the case shall be kept on hold and placed before next IMWG for discussions.

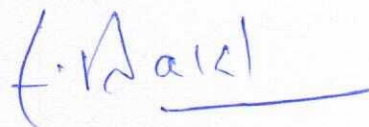
(v) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(vi) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been **Approved** due to end use / user concern or break in supply chain.

(vii) **Dropped:** Cases which are shown as **Dropped** implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(viii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for **Approved** SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically **Approved** on the IMWG portal and secondly when export license is generated.

Note : SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only. However, a copy of export authorisation is sent through email immediately after issue.



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Dy. Director General of Foreign Trade
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Directorate General of Foreign Trade
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Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
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